NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.217/2016 RT NO.117/Chd/Hry/2017

In the matter of:

Scheme of Amalgamation between:

Covidien Healthcare India Pvt. Ltd. with Medtronic Private Ltd.

AND

Covidien Healthcare India Private Limited, having its Registered Office at 4th Floor, Tower A & B, SAS Tower Medanta, The Medicity Complex, Sector 38, Gurgaon - 122 004, Haryana.

Transferor/Petitioner Company

AND

India Medtronic Private Limited having its Registered Office at 1241, Solitaire Corporate Park, Building No.12, 4th Floor, Andheri-Ghatkopar Link Road, Andheri East, Mumbai-400093.

Non-applicant/Transferee Company

Present: Mr. Rohit Khanna, Advocate for the applicants.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. The matter is adjourned for hearing to 08.05.2017. Notice of hearing for 08.05.2017 be also issued to the Official Liquidator.

(Justice R.P. Nagrath) Member(Judicial)

2d/-

(Deepa Krishan) Member (Technical)

April 06, 2017